

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.2200**

**TO BE ANSWERED ON THE 29<sup>TH</sup> NOVEMBER, 2016/AGRAHAYANA 8, 1938 (SAKA)  
INTER STATE COUNCIL**

**2200. SHRI B. VINOD KUMAR:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether Government has reconstituted the Inter State Council (ISC); and  
(b) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) & (b): The Inter State Council (ISC) was established under Article 263 of the Constitution of India through a Presidential Order dated 28<sup>th</sup> May 1990. The ISC has been last reconstituted vide Notification Dated 19<sup>th</sup> October 2016 and the current composition is as follows:**

**Chairman**

**Shri Narendra Modi - Prime Minister**

**Members**

- (i) Chief Ministers of all States.**
- (ii) Chief Ministers of Union Territories having a Legislative Assembly and  
Administrators of Union Territories not having Legislative Assembly.**
- (iii) Union Ministers**

- (a) **Shri Rajnath Singh** - **Minister of Home Affairs**
- (b) **Smt. Sushma Swaraj** - **Minister of External Affairs**
- (c) **Shri Arun Jaitley** - **Minister of Finance and Corporate Affairs**
- (d) **Shri M. Venkaiah Naidu** - **Minister of Urban Development, Housing & Urban Poverty Alleviation and Information & Broadcasting**
- (e) **Shri Nitin Jairam Gadkari** - **Minister of Road Transport & Highways and Shipping**
- (f) **Shri Manohar Parrikar** - **Minister of Defence**

**Union Cabinet Ministers/Ministers of State (Independent Charge) as Permanent Invitees:**

- (a) **Shri Suresh Prabhu** - **Minister of Railways**
- (b) **Shri Ramvilas Paswan** - **Minister of Consumer Affairs, Food and Public Distribution**
- (c) **Shri Ravi Shankar Prasad** - **Minister of Law & Justice and Electronics & Information Technology**
- (d) **Smt. Harsimrat Kaur Badal** - **Minister of Food Processing Industries**
- (e) **Shri Jual Oram** - **Minister of Tribal Affairs**
- (f) **Shri Thaawar Chand Gehlot** - **Minister of Social Justice and Empowerment**
- (g) **Shri Prakash Javadekar** - **Minister of Human Resource Development**

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- (h) Shri Dharmendra Pradhan - Minister of State (IC) for Petroleum and Natural Gas**
- (i) Shri Piyush Goyal - Minister of State (IC) for Power, Coal, Mines and New & Renewable Energy**
- (j) Smt. Nirmala Sitharaman - Minister of State (IC) for Commerce and Industry**

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